

DIVISION BENCH  
COURT - I

S-8

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1145(KB)2020  
IA(I.B.C)/661(KB)2024,  
IA(I.B.C)/664(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>ABIS EXPORTS INDIA PRIVATE LIMITED VS JASSI PROPERTIES &amp; CONSTRUCTION PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 9</b>

**Appearances (via video conferencing/physically)**

Mr. Mayukh Roy, Adv. ] For the applicant

**ORDER**

1. Ld. Counsel for the applicant present.
2. **IA(I.B.C)/661(KB)2024**
  - a. Post this matter on **26/04/2024**.
3. **IA(I.B.C)/664(KB)2024**
  - a. Ld. Counsel for the applicant seeks three days' time to file hard copy of this IA with the registry.
  - b. At request, time is allowed.
  - c. Post this matter on **26/04/2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**